THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st October, 2021

No.HC.VII-05/2021 / 5149 /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No. JDJ.236/2021-ESTT-JUDI/2 dated 04.10.2021, has been pleased to appoint the following Officers in Grade-I of the Assam Judicial service on promotion from Grade-II to Grade-I of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003:-

Name of the Officers

- 1. Shri Bhupen Kumar Nath, Joint Registrar (PM&P), Gauhati High Court, Guwahati
- 2 Smti Ipsita Borthakur, Research Officer, Judicial Academy, Assam
- 3. Shri Nisanta Goswami, Joint Registrar (Recruitment), Gauhati High Court, Guwahati
- 4. Shri Narayan Kuri, Secretary, District Legal Services Authority, Golaghat

No.HC.VII-05/2021 / 5150 /A. On promotion to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

SI. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Shri Bhupen Kumar Nath	Addl. Sessions Judge-cum-Special Judge, POCSO, Dhubri, the post being created by the Govt. vide letter No.JDJ.11016/74/2018-ESTT-JUDI-Judicial/44 dated 30.12.2019 and established vide Govt. Notification No.JDJ.11016/74/2019-ESTT-JUDI-Judicial/42 dated 21.12.2019.	Dhubri
2.	Smti Ipsita Borthakur	Addl. Sessions Judge-cum-Special Judge, POCSO, Nagaon, the post being created by the Govt. vide letter No.JDJ.11016/74/2018-ESTT-JUDI-Judicial/44 dated 30.12.2019 and established vide Govt. Notification No.JDJ.11016/74/2019-ESTT-JUDI-Judicial/42 dated 21.12.2019.	Nagaon



3.	Shri Nisanta Goswami	Addl. District and Sessions Judge, Udalguri, vice Smti Nirmali Talukdar already transferred.	Udalguri
4.	Shri Narayan Kuri	Addl. District and Sessions Judge, Fast Track Court, Barpeta, vice Shri Roushan Lal already transferred.	Barpeta

No.HC.VII-05/2021 / 5151 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted from Grade-II to Grade-I of the Assam Judicial Service and placed them on officiating basis as per Rules, as Additional District and Sessions Judges/ Addl. Sessions Judge-cum-Special Judge of the Sessions Divisions with Head-quarters as shown below against their names to exercise such power within the local limits of jurisdiction with effect from the date of assuming charges as such:-

SI. No.	Name of the Officers	Sessions Division	Head-quarters/ Station
1.	Shri Bhupen Kumar Nath	Dhubri	Dhubri
2.	Smti Ipsita Borthakur	Nagaon	Nagaon
3.	Shri Nisanta Goswami	Udalguri	Udalguri
4.	Shri Narayan Kuri	Barpeta	Barpeta

No.HC.VII-05/2021 / 5152 / A. Smti Shivani Handique, Civil Judge & Asstt. Sessions Judge, Nalbari, is transferred and posted as Research Officer, Judicial Academy, Assam, vice Smti Ipsita Borthakur transferred on promotion.

Smti Handique will hand over charge of her Court and Office to the District and Sessions Judge, Nalbari and proceed to join her new assignment positively on or before 01.11.2021.

No.HC.VII-05/2021 / 5153 /A. The Addl. Chief Judicial Magistrate, Nalbari, will look after the cases pending in the Court of Civil Judge & Asstt. Sessions Judge, Nalbari, in addition to his own duties, until further orders.

By Order,
Sdl - Gautam Baruah
REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2021/ 5154 - 5180 /A.

Dated 21.10.2021

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

He is requested to invest the following officers with the powers of Additional District Judge:

- (i) Shri Nisanta Goswami
- (ii) Shri Narayan Kuri
- 2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
- The District and Sessions Judge,_____



- 4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/Barpeta/Nalbari/Dhubri.
- 6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
- 7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
- 8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup, Guwahati.
- 9. The Special Judge, Assam, Guwahati.
- 10. The Special Judge, CBI & NIA, Assam, Guwahati.
- 11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
- 12. The Member, MACT, No. 2 and Member, MACT, No.3, Kamrup (M), Guwahati/Dhubri/Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/ Kamrup, Amingaon.
- 13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.
- 14. Shri Bhupen Kumar Nath, Joint Registrar (PM&P), Gauhati High Court, Guwahati
 He will hand over charge of his Office to the Registrar General, Gauhati High
 Court, Guwahati and proceed to join his new assignment positively on or before
 01.11.2021.
- 15. Smti Ipsita Borthakur, Research Officer, Judicial Academy, Assam, Amingaon.

 She will hand over charge of her Office to the Judge, Designated Court,
 Assam, Guwahati, presently working as Faculty, Judicial Academy, Assam, Amingaon
 and join her new assignment positively on or before 01.11.2021.
- 16. Shri Nisanta Goswami, Joint Registrar (Recruitment), Gauhati High Court, Guwahati
 He will hand over charge of his Office to the Registrar General, Gauhati High
 Court, Guwahati and proceed to join his new assignment positively on or before
 01.11.2021.
- 17. Shri Narayan Kuri, Secretary, District Legal Services Authority, Golaghat.

 He will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Golaghat and proceed to join his new assignment positively on or before 01.11.2021.
- 18. Smti Shivani Handique, Civil Judge & Asstt. Sessions Judge, Nalbari.
- 19. The Addl. Chief Judicial Magistrate, Nalbari.
- 20. The Joint Registrar (________), Gauhati High Court, Guwahati.
- 21. The Chief Judicial Magistrate, _____
- 22. The Deputy Registrar (______), Gauhati High Court, Guwahati.
- 23. The Private Secretary to Hon'ble Mr. Justice

 Gauhati High Court, Guwahati.
- 24. The Administrative Officer (J) (), Gauhati High Court, Guwahati.
- 25. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
- 26. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn..)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
- 27. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

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